

**Annexure-7**  
**Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023**  
**List of operational creditors (Government dues)**

As On 31.01.2024

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim Provisionally admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Whether related party?					
201	Assistant Commissioner (GST & Central Excise)	Central Govt	13-Nov-2023	5,86,85,331	-	GST	NO	NA	5,86,85,331			
202	Assistant Commissioner	Central Govt	12-Dec-2023	95,61,149	95,09,438		NO	NA	-		51711	
203	Deputy Commissioner of State TAX E-104)	Central Govt	13-Dec-2023	13,86,22,212	13,86,22,212	VAT/GST	NO	NA	-			
204	The Deputy Director	State Govt	14-Nov-2023	4,92,828	4,91,638	ESIC	NO	NA			1190	
205	The Principal Commissioner of Customs	Central Govt	8-Jan-2024	1,11,918	1,11,918	CUSTOMES	NO	NA				
206	Cess / LBT Officer Navi Mumbai Municipal corporation	Local Authority	17-Jan-2024	93,71,24,035	93,71,24,035	CESS	NO	NA				
				1,14,45,97,473	1,08,58,59,241	-	-	-	5,86,85,331.00	-	-	52,901.00

**Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.**